

No. DSJ/Bilaspur/Reader/2020-
OFFICE OF THE DISTRICT AND SESSIONS JUDGE, BILASPUR,
DISTRICT BILASPUR, H.P.

Dated Bilaspur, the 20th May, 2020.

OFFICE ORDER.

It is for the information of the General Public, Advocates, Litigants, Prosecution and all the concerned that in order to take preventing measures from spreading of corona virus (Covid -19), the Civil cases and Criminal Cases fixed during the below mentioned date/period are adjourned for effective hearing :-

Cases fixed for hearing.

20.05.2020

Cases adjourned for effective hearing.

09.06.2020

Further, it is also informed that the cases listed for arguments and order on 20.05.2020 shall be taken on 04.06.2020.

Sd/-
(R.K.Chaudhary),
District & Sessions Judge,
Bilaspur, H.P

2035
Endst.No. DSJ/Bilaspur/Reader/2020-

Dated Bilaspur, the 20th May, 2020.

Copy forwarded to:-

- 1 The President Bar Association, Bilaspur/ Ghumarwin for information.
- 2 . The District Attorney, Bilaspur, for information.
3. The Reader of this Court for necessary action.
4. The Civil Ahlmad and Criminal Ahlmad of this office for information and necessary compliance with the directions to place copy of this office order on each case file and put up the case files accordingly.
5. The Assistant Programmer/System Assistants of this office with the directions to upload the office order on the official website of District Court, Bilaspur.
6. The Daftari of this office with the directions to affix the copy of this office order on the notice board for the information of all concerned.

(R.K. Chaudhary),
District & Sessions Judge,
Bilaspur, H.P. *G*

No. Senior Civil Judge/CJM/BLP/Reader/2020----
Office of the Senior Civil Judge -Cum-Chief Judicial Magistrate,
Bilaspur, Distt. Bilaspur, H.P

Dated Bilaspur, the 20th. May, 2020,

OFFICE ORDER

It is notified for information of the litigants and Advocates, and all concerned that to prevent from the spread of pandemic of corona virus (COVIT-19), the Civil and Criminal cases fixed for today i.e. 20-05-2020 shall be taken up on the date as mentioned below for effective hearing.

Criminal cases:

Cases fixed for :	Cases shall be taken on.
1. Accused statement u/s. 313 Cr.PC., Arguments and Order	05-06-2020
2. Other cases	06-07-2020

Civil cases:

Cases fixed for :	Cases shall be taken on.
1. Arguments and Order	06-06-2020
2. Other cases	07-07-2020

SI-
Senior Civil Judge-Cum-CJM,
Bilaspur, Distt. Bilaspur, H.P

Endst. No. Civil Judge (Sr. Divn)/CJM/BLP/Rdr/2020- 102 dated 20-05-2020.
Copy forwarded to:

1. The President, Bar Association, Bilaspur, for information.
2. The Assistant Public Prosecutor, Bilaspur, for information.
3. Reader of this office, for compliance.
4. Civil Alhmad, Cr. Ahlmad and CCT of this office, for compliance.
5. The Assistant Programmer/System Assistant of this office with direction to upload the same on the website of District Courts.
6. Notice Board of this Court.

[Signature]
Senior Civil Judge-Cum-CJM,
Bilaspur, Distt. Bilaspur, H.P